

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3201
ANSWERED ON:14.08.2003
CONFIRMATION OF RAILWAY RESERVATION
MANSINH PATEL

Will the Minister of RAILWAYS be pleased to state:

- (a) the procedure adopted by the Government to scrutinize the letters bearing forged signatures of the Members of Parliament for confirmation of Railway reservations;
- (b) whether such letters bearing bogus signatures of the Members of Parliament have been detected during the last three years, till date; and
- (c) if so, the details thereof and the action taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA)

(a) to (c): The requests for allotment of reservation quota are received by the Railways from various sources including Members of Parliament and the same are dealt with on day-to-day basis. Railways do not have any system to check the genuineness of the letters received from Members of Parliament for confirmation of reservation. However, in case of any doubt in specific cases, the genuineness of the requests is verified. No statistics are maintained.